

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2019 &
IA NO. 980 of 2019**

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Indian Railways ... Appellant(s)
Versus
Tamil Nadu Electricity Board Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. G. Umapathy
Mr. S. Vallinayagam for R1 to R-5

ORDER

Two weeks' is granted to file rejoinder i.e. on or before 09.08.2019 with advance copy to the other side.

List the matter on **22.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**